

MSTP/DY-811

14/11/14

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY,
PART-II, SECTION 3, SUB-SECTION (ii)]

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
Department of Revenue
(CENTRAL BOARD OF DIRECT TAXES)

Notification

New Delhi, the 13th November, 2014.

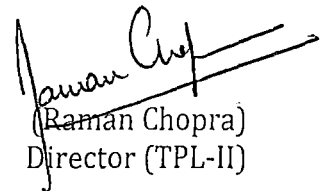
(INCOME-TAX)

S.O. ----- (E) In exercise of the powers conferred by clause (xxi) of sub-section (2) of section 80C of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby makes the following amendments to the the Bank Term Deposit Scheme, 2006, namely:-

1. (1) This scheme may be called the Bank Term Deposit (Amendment) Scheme, 2014.
(2) It shall come into force on the date of its publication in the Official Gazette.
2. In the Bank Term Deposit Scheme, 2006, in para 3, in clause (1), for the words "one lakh rupees", the words "one hundred and fifty thousand rupees" shall be substituted.

[[Notification No. 63/2014, F.No.142/09/2014-SO(TPL)]

MS Kelle
14/11/14


(Raman Chopra)
Director (TPL-II)

Note: The principal Scheme was published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), vide number S.O. 1220(E) dated the 28th July, 2006 and subsequently amended by notification number S.O. 2127(E), dated 13th December 2007.

टिप्पण - बैंक स्कीम भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (ii) में सं. का.आ.1220(अ) तारीख 28 जुलाई, 2006 द्वारा प्रकाशित की गई थी और इसका पर्यावरणीय संशोधन अधिसूचना सं. का.आ. सं. 2127 (अ) तारीख 13 दिसंबर, 2007 द्वारा किया गया।

निदेशक (टीपीएल-11)

(रमन चौधरी)

20/11/14

[अधिसूचना सं. 6/2014/फा.सं. 142/09/2014-टीपीएल]

1. (1) इस स्कीम का संक्षिप्त नाम बैंक सावधि जमा (संशोधन) स्कीम, 2014 है।
- (2) ये उसके राजपत्र में प्रकाशन की तारीख से प्रवृत्त होंगी।

स्कीम, 2006 का निम्नलिखित संशोधन करती है, अर्थात :-
80ग की उपधारा (2) के खंड (xxi) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए बैंक सावधि जमा का.आ. (अ)-केंद्रीय सरकार, आय-कर अधिनियम, 1961 (1961 का 43) की धारा

(आय-कर)

नई दिल्ली, तारीख 13 नवम्बर 2014

अधिसूचना

(केंद्रीय प्रत्यक्ष कर बोर्ड)

राजस्व विभाग

वित्त मंत्रालय

भारत सरकार

[भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (ii) में प्रकाशित]